

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No.16/132/2015
RT CP No.165/Chd/Hry/2017**

In the matter of:


Onevision Software India Pvt. Ltd.


...Petitioner

Present: None.

Case received by transfer from NCLT, New Delhi as the registered office of the Company falls in the State of Haryana. It seems that this petition entertained in the year 2015 was not listed in the NCLT, New Delhi. Matter is adjourned for hearing to 24.07.2017. Notice be sent to the petitioner by Speed Post and also to the Registrar of Companies, NCR Delhi and Haryana for the said date to file response to the instant petition.

Registry would page mark the entire record received from NCLT, New Delhi and report if the matter was earlier listed before Company Law Board or NCLT, Delhi.


(Justice R.P. Nagrath)
Member(Judicial)

 June 29, 2017
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